

Law and Judiciary Department,
Madam Cama Road,
Hutatma Rajguru Chowk, Mantralaya,
Mumbai- 400 032.
Date : 07 December, 2019

No. ADG-2019/2432/CR 270/D-XIV :- In continuation of Notification bearing No. ADG-2017/CR-144/D-XIV, dated 7th June, 2017, the Governor of Maharashtra is hereby pleased to retain Shri Ashutosh A. Kumbhakoni, Senior Advocate, to be the Advocate General for the State of Maharashtra.

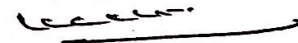
By order and in the name of the Governor of Maharashtra.


(Ajoy Mehta)

Chief Secretary to Government of Maharashtra

No. ADG-2019/2432/CR 270/D-XIV
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Forwarded with compliments to the Manager, Central Government Press, Charni Road, Mumbai for publication in the next issue of the Maharashtra Government Gazette, Part-I, Extraordinary, dated 07.12.2019. 100 copies of the notification should be supplied to this Department when published.



(R.N. Laddha)

**Principal Secretary and R.L.A.
to Government of Maharashtra**

To,

The Accountant General (Audit/Accounts and Entitlements)-I, Maharashtra, Mumbai-20
The Accountant General (Audit/Accounts and Entitlements)-II, Maharashtra, Nagpur
The Pay & Accounts Officer, Free Press Journal Marg, Nariman Point, Mumbai-400021
Resident Audit Officer, Mumbai (In duplicate)
The Secretary to Governor, Raj Bhavan, Malbar Hill, Mumbai
The Principal Secretary, Maharashtra Legislature Secretariat, Vidhan Bhavan, Mumbai
The Secretary to the Hon'ble Chief Minister, Government of Maharashtra, Mumbai
The Private Secretary to All Minister, Government of Maharashtra, Mantralaya, Mumbai